

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

25

C.P. NO. 99/1998  
in  
O.A. NO. 2357/1992

New Delhi this the 18th August, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Narender Kumar S/O Shyam Sunder Lal,  
Ex. Ticket Collector,  
Northern Railway,  
R/O WZ 653 Gali No. 18EF,  
Sadh Nagar Part-II,  
Palam Colony,  
New Delhi.

... Applicant

( By Shri R. R. Rai for Shri B. S. Mainee, Counsel )

-Versus-

1. Shri S. P. Mehta,  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.

2. Shri K. K. Chaudhary,  
Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

3. Shri Raj Kumar,  
Divisional Traffic Superintendent,  
Northern Railway,  
D.R.M.'s Office,  
New Delhi.

... Respondents

( By Shri R. L. Dhawan, Counsel )

ORDER (ORAL)

Shri Justice K. M. Agarwal :

Learned counsel for the applicant admits  
that compliance has been made with the directions  
made by the Tribunal. Accordingly this contempt  
petition has become infructuous. It is, therefore,

*Km*

26  
dismissed as having become infructuous. Rule nisi  
shall stand discharged.

*JK*  
( K. M. Agarwal )  
Chairman

*R. K. Ahooja* —  
( R. K. Ahooja )  
Member (A)

/ as/